

(c) what was the total amount spent on importing edible oil during the last year and how much has been spent so far?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (w) The quantum of edible oil imported is decided from time to time keeping in view various factors such as, prices of edible oils in the international market, availability Of indigenous oils in the open market, demand from States/UTs. etc.

(b) and (c) The edible oils are imported on an oil-year basis, that is from November to October each year. The quantity imported and its value during oil-year 1986-87 and 1987-88 is as under:—

Oil year	Qty. imported	Value
(Nov.-Oct.)	(in MTs.)	(Rs. in crores)
1986-87	14.97	667.67
1987-88	18.19	1061.04
	(Prov.)	(Prov.)

सूखे के कारण हुआ नुकसान

1881. श्री शरद यादव : क्या कृषि मंत्री 4 नवम्बर, 1988 को राज्य सभा में अतारकित प्रश्न 387 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) 1987 के वर्ष में राज्यों में सूखे के कारण कितने रुपये मूल्य की फसलें नष्ट हुई ;

(ख) केन्द्रीय सरकार को सूखा राहत अभियान के संबंध में उत्तर प्रदेश, मध्य प्रदेश और राजस्थान से कितनी शिकायतें प्राप्त हुई ; और

(ग) सरकार ने उन पर अब तक क्या कार्यवाही की है ?

कृषि मंत्रालय में उर्वरक विभाग में राज्य मंत्री (श्री आर० प्रभु) : (क) 15 राज्यों और 6 संघ राज्य क्षेत्रों में

1987 सूखे के दौरान सूखे से प्रभावित हुआ कुल सस्यगत क्षेत्र 586 लाख हेक्टेयर था। सूखे द्वारा प्रभावित सस्यगत क्षेत्र के संबंध में ही सूचना रखी जाती है।

(ख) और (ग) सूखा सहित प्राकृतिक आपदाओं के आने पर सभी राहत कार्यों के निष्पादन के लिए प्रारम्भिक जिम्मेदारी राज्य सरकारों की है। इसलिए प्रशासन राहत उपायों के संबंध में प्राप्त शिकायतों को उचित उपचारात्मक कार्यवाही के लिए संबंधित राज्य सरकारों को भेजा जाता है।

Action Plan to Achieve Foodgrains Production Target

1832. DR. G. VIJAYA MOHAN RED-
DDY: DR. (SHRIMATI) SAROJINI
MAHISHI: SHRI YALLA SESI
BHUSHANA RAO:

Will the Minister of AGRICULTURE be pleased to state:

(a) what is the Action Plan to achieve 175 million tonnes of foodgrains production target by 1989-90; and

(b) how are the State Governments involved to implement the Action Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) The action Plan strategy to achieve 175 million tonnes of foodgrain production target by 1989-90 includes:

1. increase in fertilizer use by 20 kg. of nutrients per hectare;
2. use Of improved high yielding varieties of seeds;
3. better management of weeds and timely control of pests and diseases;
4. harnessing ground-water through tubewells, completing on-farm development works in command areas, completing near-completion irrigation projects and efficient use of stored water;

5. increase the flow of short & long-term credits to enable the farmers to invest in inputs; and

6. Price support to the farmers for their produce through minimum support price and procurement operations.

(b) The production oriented programmes have been formulated in consultation with the States, and the mutually agreed programmes are being implemented through/by the respective States.

1833. [Transferred to the 6th December, 1988.]

Concessions to M/s. Bharat Hotels for constructing the Commercial Complex

1834. SHRI LAL K. ADVANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware of the Report that appeared in 'the Nav Bharat Times' dated 2.10.1988 about the land given to M/s. Bharat Hotels for building a Hotel for the Asian Games;

(b) if so, whether the Hotel was permitted to build independent commercial blocks on the land and what is the total build-up area of the Hotel complex and how much area out of this is under office complexes;

(c) what was the annual licence fee on which the NDMC gave this site to Bharat Hotel and what is the increase in the licence fee subsequent to allowing construction of commercial complexes;

(d) whether the Hotel does not have to pay any ground rent or House tax; and if so, what are the factors which influenced the NDMC to make these concessions to the Hotel; and

(e) the names and addresses of the parties which enjoy the same concessions?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes.

b) to (e) The matter is being examined and a Report will be laid on the Table of the House.

SC/ST Families in Rajasthan

1835. SHRI SANTOSH BAGRODIA: Will the Minister of WELFARE be pleased to state:

(a) the total number of SC and ST families in Rajasthan;

(b) the total number of SC and ST families out of them brought about the poverty line after the implementation of the 20 point programme; and

(c) the target fixed for the year 1988-89?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) According to 1981 Census, the population of Scheduled Castes and Scheduled Tribes in Rajasthan was 58,38,879 and 41,83,124, respectively; On the basis of average size of 5 members per family, the estimated number of SC families and ST families would be 11,67,775 and 8,36,625, respectively.

(b) According to the reports from the Government Of Rajasthan, the number of SC & ST families economically assisted during 6th Plan (1980-85) and first three years of 7th Plan i.e. 1985-86, 1986-87 and 1987-88 to enable them to cross the poverty line was 9,14,053 and 4,48,273, respectively. No survey has been conducted yet by the State Government to ascertain the number of the assisted families which have crossed the poverty line.

(c) During 1988-89, the target is to economically assist 1,25,000 Scheduled Caste families and 70,000 Scheduled Tribe families.

Atrocities on SC/ST in Rajasthan

1836. SHRI SANTOSH BAGRODIA: Will the Minister of WELFARE be pleased to state:

(a) the case of atrocities on SC/ST registered in Rajasthan during the last three years;

(b) the number of persons convicted and out of these how many were acquitted; and

(c) the steps taken to check such incidents?